

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00714/2019**

Jabalpur, this Wednesday, the 04<sup>th</sup> day of September, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Maninder Singh Padam, S/o Shri Kuldeep Singh Padam,  
Aged about 35 years, Occupation: Primary Teacher,  
R/o Kendriya Vidyalaya Staff, Quarter, Type B/6  
Sadar, Jabalpur (MP)

-Applicant

(By Advocate –**Shri Aditya Narayan Shukla proxy counsel for**  
**Shri Akash Choudhary**)

**V e r s u s**

1. Kendriya Vidyalaya Sangathan,  
through its Commissioner,  
18 Institutional Area, Shaheed Jeet Singh Marg,  
New Delhi 110016
2. The Additional Commissioner (Esst.II),  
Kendriya Vidyalaya Sangathan, 18 Institutional Area,  
Shaheed Jeet Singh Marg, New Delhi 110016
3. The Dy. Commissioner, Regional Office,  
Kendriya Vidyalaya Sangathan, GCF Estate,  
Behind Science College, Jabalpur (M.P.)-482001
4. The Principal, Kendriya Vidyalaya 1, STC  
Jabalpur, District Jabalpur (MP)-482001

- Respondents

(By Advocate –**Shri Ranjeet Dwivedi proxy counsel for**  
**Shri S.S.Chouhan**)

**O R D E R (Oral)****By Navin Tandon, AM:-**

Learned proxy counsel for the respondents submits that this Original Application has become infructuous as the relief prayed for in the Original Application has already been granted.

2. Learned proxy counsel for the applicant agrees to it.
3. In view of it, the Original Application is dismissed as having become infructuous.

**(Ramesh Singh Thakur)  
Judicial Member**

**(Navin Tandon)  
Administrative Member**

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